

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3074  
ANSWERED ON:05.08.2002  
BIRD SANCTUARY AREA UNDER BAN SAGAR PROJECT  
GAJENDRA SINGH RAJUKHEDI

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether the Government of Madhya Pradesh has sent a proposal to the Union Government to keep the bird sanctuary area under Ban Sagar Project exclusively for fisheries; and

(b) if so, the time by which the Union Government are likely to accord approval in this regard?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BALLU)

(a) & (b) Ban Sagar Reservoir has to be notified as a sanctuary under the conditions stipulated by the Central Government while granting approval of diversion of forest land under the Forest (Conservation) Act for the said project. State Government have not complied the condition. The proposal of the State Government is not in conformity with conditions stipulated at the time of approval.